

Central assistance for SCSP

†2707. SHRI RAM SHAKAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government provides Central Assistance for the implementation of Scheduled Caste Sub-Plan (SCSP);
- (b) if so, the details thereof;
- (c) whether Government has formulated any plan to promote the economic wellbeing of Scheduled Caste women; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) and (b) Yes, Sir. The Department of Social Justice & Empowerment is implementing a Centrally Sponsored Scheme of Special Central Assistance to Scheduled Castes Sub Plan (SCSP) since 1980 for the development of Scheduled Castes. Under the Scheme grant is given to State Governments/UT Administrations as an additive to their Scheduled Caste Sub Plan (SCSP) for income generating activities, infrastructure development and skill training.

(c) and (d) Yes, Sir. The following special provisions have been made under the Scheme for SC women:

- (i) In order to give necessary impetus for economic development of women, participation of at least 30% women candidates is to be ensured in the skill development programmes.
- (ii) States/UTs are also required to promote Scheduled Caste Women Cooperatives engaged in production and marketing of consumer goods and services.
- (iii) Focus has been given on viable income generating schemes/programmes exclusively for SC women.

Scheme for transgender persons

2708. SHRI TIRUCHI SIVA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) the schemes by the Ministry that provide for the welfare of transgender persons upto 2019; and

(b) the number of transgender persons who have benefited under such schemes, State-wise details for the period 2014-2019?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) and (b) In order to provide for protection of rights of transgender persons and their welfare, the Ministry introduced a Bill titled "The Transgender Persons (Protection of Rights) Bill, 2019" in the Lok Sabha. The Bill was passed by the Lok Sabha on 05.08.2019 and by the Rajya Sabha on 26.11.2019.

The Ministry had released ₹ 1.00 Crore to National Backward Classes Finance and Development Corporation (NBCFDC) for conducting skill development training programme for the members of Transgender Community during financial year 2018-19.

Scholarships for SC students in private colleges

2709. DR. ANIL AGRAWAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government proposes to sanction scholarship to SC students in the private colleges in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA): (a) to (c) SC students are provided scholarships for pursuing study at college level in the country under the following schemes:

(i) Centrally sponsored Scheme of Post Matric Scholarship to SC students: The Scheme guidelines allow scholarship to be provided to students studying in all recognized colleges, including private colleges.

(ii) Central Sector Scheme of Top Class Education Scheme for SC students: